

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-470(ND)2017

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.11.2019**

**NAME OF THE COMPANY: Sh. Amit Kumar Malik Vs. M/s. Kindle
Developers Pvt. Ltd.**

~~SECTION OF THE COMPANIES ACT:~~ 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**Present: Mr. Rishi Kapoor and Mr. Abhay Kaushik, Advocates for the
Petitioner
Mr. Vivek Sinha, Mr. Vivek Malik, Mr. Himanshu, Mr. Kartikeya
Jain, Advocates for the Respondent**

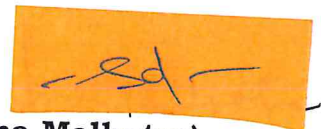
ORDER

CA 1561/2019 has been filed by the applicant, Mr. Gandhi praying that the matter be reheard on merits in view of the general directions of Hon'ble Apex Court given with respect to applicability of the Pioneer Judgement.

Notice be effected on the RP as well as on the original petitioner returnable on 6th December 2019. Dasti.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**